

Securities Appellate Tribunal
 IN THE COURT OF :Justice Tarun Agarwala, Presiding Officer/Justice M. T. Joshi, Judicial Member
 Coram - Presiding Officer//Members
 CIVIL CAUSE LIST OF DATE :21/10/2021

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTIONING- COURT CODE-MENTION-AT 11A.M.-11.05 A.M

115PRONOUNCEMENT-CODE-DELIVERYJUDGMENT- 11.05 A.M.

1	SEBI Appeal	412/2019	Jitendra Kumar Bhatia Vs. SEBI	Ajit Anekar, Advocate Kumar Desai, Adv. i/b K.Ashar and Co.
	Sub Matter		Misc. Application/0000503/2019	
2	SEBI Appeal	521/2019	Arihant Capital Markets Ltd. Vs. SEBI	Ashok Kumar Singh, Advocate Mihir Mody,Adv. i/b K.Ashar and Co.
3	SEBI Appeal	318/2020	R. K. Stockholding Vs. National Stock Exchange of India Ltd.	Prakash Shah and Associates MKA and Co.
4	SEBI Appeal	375/2021	BALRAM GARG Vs. SEBI	Anil Kaushik, Advocate ELP
A/W	SEBI Appeal	376/2021	Ms. Shivani Gupta and Others Vs. SEBI	Joby Mathew Associates ELP

578-ADMISSION-COURTCODE-CLAIMREJECTED-AT-11.07A.M.

5	SEBI Appeal	647/2021	PRIYANKA PHAKKA Vs. NSEIL	Advocate Amit Gupta
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579-ADMISSION-COURTCODE-DIRECTORGEODESICAO-11.10AM

6	Misc. Application	1182/2021	MR. PANKAJ KUMAR-DELAY Vs. SEBI	Joby Mathew and Associate
(Main Matter Number :SEBI Appeal/0000648/2021)				

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	SEBI Appeal	648/2021	MR. PANKAJ KUMAR Vs. SEBI	Joby Mathew and Associate
Sub Matter :		Misc. Application/0001182/2021		

580-ADMISSION-COURTCODE-REFUNDFEES-11.15 AM

7	Misc. Application	1196/2021	KOTAK MAHINDRA ASSET MANAGEMENT COMP. LTD-URGENCY Vs. SEBI	JOBY MATHEW AND ASSOCIATES
(Main Matter Number :		SEBI Appeal/0000654/2021)		

	SEBI Appeal	654/2021	KOTAK MAHINDRA ASSET MANAGEMENT COMPANY LIMITED Vs. SEBI	JOBY MATHEW AND ASSOCIATES
Sub Matter :		Misc. Application/0001196/2021		

93-PARTHEARD-COURTCODE-TBTIP-AT 11.20A.M

8	SEBI Appeal	184/2019 (/0000)	OPG Securities Private Limited and Ors. Vs. SEBI	Gaurav Joshi,Sr. Adv. i/b Parinam Law Associates Mustafa Doctor,Sr. Adv. i/b The Law Point
Sub Matter :		Misc. Application/0000777/2021		

	Misc. Application	250/2019	A. KUMAR - INTERVENER Vs. RAVI NARAIN VS SEBI	Nithyaesh Natrajan, Adv -i/b Adv Saloni Sulakhe,
(Main Matter Number :		SEBI Appeal/0000331/2019)		

	Misc. Application	257/2019	A. KUMAR - INTERVENER Vs. NSEIL VS SEBI	Nithyaesh Natrajan-Adv-i/b Adv Saloni Sulakhe
(Main Matter Number :		SEBI Appeal/0000333/2019)		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	298/2019	A. KUMAR- INTERVENER Vs. CHITRA RAMAKRISHNA VS SEBI (Main Matter Number :SEBI Appeal/0000336/2019)	Nithyaesh Natrajan, ADV- i/b Adv Saloni Sulakhe
A/W	SEBI Appeal	331/2019	Ravi Narain Vs. SEBI	P. N. Modi, Sr. Adv i/b MKA Rafique Dada,Sr.Adv.i/b The Law Point
	Sub Matter :	Misc. Application/0000250/2019		
A/W	SEBI Appeal LEAD MATTER	333/2019	National Stock Exchange of India Ltd. Vs. SEBI	D. J. Khambatta, Sr. Adv i/b AZB and Partners Rafique Dada, Sr. Adv. i/b The Law Point
	Sub Matter :	Misc. Application/0000257/2019		
A/W	SEBI Appeal	336/2019 (/0000)	Chitra Ramakrishna Vs. SEBI	Prashant Pratap,Sr.Adv. i/b S. Priya Rafique Dada,Sr. Adv. i/b The Law Point
	Sub Matter :	Misc. Application/0000298/2019		
A/W	SEBI Appeal	433/2019	Mr. A. Kumar Vs. SEBI	Saloni Sulakhe, Advocate Rafique Dada,Sr. Adv. i/b The Law Point
	Misc. Application	777/2021	OPG SECURITIES PVT LTD. Vs. SEBI (Main Matter Number :SEBI Appeal/0000184/2019)	PARINAM LAW ASSOCIATES LAW POINT
<u>212-DISPOSAL-COURTCODE-OPENOFFERSAST- AT 12 NOON</u>				
9	SEBI Appeal	353/2019	Diageo PLC Vs. SEBI	P.N.Modi,Sr. Adv. i/b Bharucha and Partners Fredun De Vitre,Sr.Adv. i/b K.Ashar and Co.

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64-ADMDISPOSAL-FORFEITUREOFSHARES-12.10PM

10 SEBI Appeal	451/2019	Parul Jitendra Shah and Others Vs. SEBI and Others	Jitendra T. Shah, Authorised Representative Vivek Shah,Adv. i/b ELP-R1, None for R2,R3
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17-ADMDISPOSAL-COURTCODE-SELLSHARES-AT12.20P.M.

11 SEBI Appeal	31/2020	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley
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Sub Matter : Disposed of Misc. Application/0000807/2021
 Sub Matter : Disposed of Misc. Application/0000904/2021

A/W SEBI Appeal	23/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co. ELP
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Sub Matter : Disposed of Misc. Application/0000808/2021
 Sub Matter : Disposed of Misc. Application/0000905/2021

Misc. Application Disposed of	808/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co.
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(Main Matter Number :SEBI Appeal/0000023/2021)

Misc. Application Disposed of	807/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co. ELP
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(Main Matter Number :SEBI Appeal/0000031/2020)

Misc. Application Disposed of	904/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co.
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(Main Matter Number :SEBI Appeal/0000031/2020)

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	Misc. Application Disposed of	905/2021	Top Class Capital Markets Pvt. Ltd. Vs. SEBI	Crawford Bayley Co. ELP
(Main Matter Number :SEBI Appeal/0000023/2021)				

423-DISPOSAL-COURT CODE-STATUTORYAUDITOR-AT 12.25 P.M.

12	SEBI Appeal	183/2020	Mani Oommen Vs. Securities And Exchange Board of India	
Sub Matter :		Misc. Application/0000260/2020		
	Misc. Application	260/2020	Mani Oommen Vs. SEBI	Visesha Law Services
(Main Matter Number :SEBI Appeal/0000183/2020)				

262-ADM DISPOSAL-COURTCODE-FARMAXGDR-AT12.30P.M.

13	Misc. Application	201/2020	Nithish Bangera Vs. SEBI	Advocate Amir Arsiwala K. ASHAR AND CO.
(Main Matter Number :SEBI Appeal/0000214/2020)				
	SEBI Appeal	214/2020	NITHISH BANGERA Vs. SEBI	Advocate Amir Arsiwala
Sub Matter :		Misc. Application/0000201/2020		
A/W	SEBI Appeal	286/2020	SANJAY AGGARWAL Vs. SEBI	Advocate Aishwarya Shubhangi
A/W	SEBI Appeal	351/2020	Euram American Investment Bank AG Vs. SEBI	Mr. Dharam Jumani, Advocate Mr. Shyam Mehta, Senior Advocate
A/W	SEBI Appeal	527/2021 (/0000)	FARMAX INDIA LIMITED Vs. SEBI	Mr.M. J. Bhatt
Sub Matter(Disposed) :		Misc. Application/0000611/2021		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	528/2021 (/0000)	MR. M. SRINIVASA REDDY Vs. SEBI	Mr.M. J. Bhatt
Sub Matter(Disposed) : Misc. Application/0000612/2021				
A/W	SEBI Appeal	632/2021	PROSPECT CAPITAL LTD. AND ANR. Vs. SEBI	RRG ASSOCIATES
Sub Matter(Disposed) : Misc. Application/0001008/2021				
Sub Matter(Disposed) : Misc. Application/0001009/2021				
Sub Matter(Disposed) : Misc. Application/0001110/2021				

335-DISPOSAL-COURTCODE-RELEVANTTRADES-12.35P.M.

14	SEBI Appeal	298/2020	Avenue Supermarts Ltd. Vs. SEBI	i/b Cyril Amarchand Mangaldas i/b Cyril Amarchand Mangaldas
A/W	SEBI Appeal	299/2020	Ashu Gupta Vs. SEBI	i/b Cyril Amarchand Mangaldas i/b Vidhii Partners

345-DISPOSAL-COURTCODE-PARALLELPROCEEDINGS-12.45PM

15	Misc. Application	102/2021	MBL AND COMPANY LTD.-STAY APPLICATION Vs. SEBI	Prakash Shah and Associates
(Main Matter Number :SEBI Appeal/0000494/2020)				
	SEBI Appeal	494/2020	MBL AND COMPANY LTD. Vs. SEBI	Prakash Shah and Associates
Sub Matter : Misc. Application/0000102/2021				
A/W	SEBI Appeal	4/2021	MBL AND COMPANY LTD. Vs. SEBI	Prakash Shah and Associates

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<u>327-ADMDISPOSAL-COURTCODE-BULKDEALS-AT12.55P.M.</u>				
16	SEBI Appeal	525/2020	BDS Share Brokers Pvt. Ltd. Vs. SEBI	Mr. Nithish Bangera, PCS i/b Vidhii Partners
<u>279-DISPOSAL-CODE-SELLFROZENSHARES-AT-1.05 PM</u>				
17	SEBI Appeal	43/2021	MAHAVIR SINGH CHAUHAN Vs. SEBI	R V Legal Advocates
	Misc. Application	517/2021	MAHAVIRSINDGH CHAUHAN Vs. SEBI	N. R V LEGAL MDP AND PARTNERS
(Main Matter Number :SEBI Appeal/0000379/2021)				
A/W	SEBI Appeal	379/2021	MAHAVIRSINGH CHAUHAN Vs. SEBI	N. R V Legal Advocates
Sub Matter : Misc. Application/0000517/2021				
<u>25- ADM DISPOSAL-DISCLOSUREDISPARITY-AT1.15PM</u>				
18	Misc. Application	52/2021	Minal Bharat Patel Vs. SEBI	
(Main Matter Number :SEBI Appeal/0000064/2021)				
	SEBI Appeal	64/2021	Minal Bharat Patel Vs. SEBI	M AND M LEGAL VENTURE MDP AND Partners
Sub Matter(Disposed) : Misc. Application/0000755/2021				
Sub Matter : Misc. Application/0000052/2021				
<u>290DISPOSAL-CODE-MERCHANTBANKERDILIGENCE-AT1.20PM</u>				
19	SEBI Appeal	94/2021	Saffron Capital Advisors Pvt. Ltd Vs. SEBI	Juris Matrix Partners LLP The Law Point

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<u>158- DISPOSAL-COURTCODE- EXITCIRCULARS-AT-1.30PM</u>				
20	Misc. Application	193/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	Misc. Application	194/2021	Schneider Electric President Systems Ltd. Vs. Securities and Exchange Board of India and Ors.	AZB and Partners The Law Point
(Main Matter Number :SEBI Appeal/0000144/2021)				
	SEBI Appeal	144/2021	Schneider Electric President Systems Ltd. Vs. SEBI	Mr. Janak Dwarkadas, Senior Advocate Mr. Somasekhar Sundaresan, Advocate
Sub Matter :		Misc. Application/0000193/2021		
Sub Matter :		Misc. Application/0000194/2021		
<u>534-ADMDISPOSAL-COURTCODE-PFUTPNGFL-AT 1.40 PM</u>				
21	Misc. Application	420/2021	Surendra Kumar Gupta-STAY APPLICATION Vs. SEBI	Prakash Shah and Associates Vidhii Partners
(Main Matter Number :SEBI Appeal/0000343/2021)				
	SEBI Appeal	343/2021	Surendra Kumar Gupta Vs. SEBI	Prakash Shah and Associates Vidhii Partners
Sub Matter :		Misc. Application/0000420/2021		
A/W	SEBI Appeal	344/2021	Raj Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
LEAD MATTER				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
A/W	SEBI Appeal	345/2021	Adinath Shares and Commodities Pvt. Ltd Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	346/2021	Success Vyapar Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	347/2021	Ananth Fin Consultancy Pvt. Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	348/2021	Rishi Kant Awasthi Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	349/2021	Kamta Prasad Pandey Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	350/2021	MHDS Stone Edge P Ltd. Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	351/2021	Santosh Kumar Agarwal Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners
A/W	SEBI Appeal	352/2021	Rita Jain Vs. SEBI	Mr. Vikas Bengani, Advocate Vidhii Partners